

[Sh. Sharad Dighe]

Motion. Otherwise, the result will be only to go to the polls. There is no other alternative as far as the present situation in the House is concerned. So, I feel and I am confident that wiser counsels will prevail and ultimately, this Motion will not be opposed by the parties of the Opposition. That is the requirement of the situation in which we are present today, i.e., this Government must continue and address itself to the various issues which are before this country. With these words, I support this Motion.

MR. CHAIRMAN: The discussion on the Confidence Motion will now be taken up on Monday. Now, certain hon. Members have requested for making some submissions. I would request them not to take much time so that Private Members' Business can be taken up at 3.30 PM today.

15.10 hrs.

BUSINESS OF THE HOUSE—*Contd.*

[*Translation*]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): I request that the following item may be included in the next week's agenda:

Keeping in view the needs of Nawabganj and Mirganj in Bareilly district of Uttar Pradesh, there is a long-standing demand for setting up of sugar mills there. In the last one year I have received several letters from the Prime Minister and other concerned Ministers that an early decision would be taken in this matter. During the past year letters of intent have been issued for setting up of sugar mills at several places, but no decision has been taken in case of Nawabganj and Mirganj even though the State Government has recommended that sugar mills be set up there.

I request that in view of the needs of the area, a letter of intent be issued in this session for setting up of sugar mill there.

SHRI GIRDHARI LAL BHARGAVA (Jaipur): I request that the following item may be included in next week's agenda:

- (1) Matter regarding the delay in clearing river-water and other projects of national importance in Rajasthan by the Central Government.
- (2) Discussion on meeting the power shortage in Rajasthan by increasing the share to Rajasthan from inter-state power projects.

[*English*]

SHRI SRIBALLAV PANIGRAHI (Deogarh): I request that the following item may be included in the next week's agenda:

Cult of violence is on the increase in our country. It adversely affects our body politic in as much as it is not possible to hold free and fair elections in some parts of the country. It has in fact become a slur on our democracy.

Thus a discussion is immediately called for as to how the cult of violence could be effectively arrested before long.

SHRI BHOGENDRA JHA (Madhubani): I request that the following item may be included in the next week's agenda:

Taming, trimming and harnessing the rivers like Koshi, Kamla, Bagmati, Karnali, Pancheshwar and Mahananda which are flowing from Nepal through India in the mutual interests of both the countries through multi-purpose dams. There must be some political initiative in this regard.

SHRI SHARAD DIGHE (Bombay-North Central): I request that the following item may be included in the next week's agenda:

The House is aware that 11th July 1991 was World Population Day. India's population will cross the one billion mark by the turn of the century if we continue to add at the rate of 17 million a year. The plans and projections of every department are brought to nought because of the failure on the population front. The population question has to be taken up as a political challenge to which every Ministry will have to give due attention if there is to be some hope of achieving a growth rate of 1.2 per cent and a Net Reproductive Rate (NRR) of one. This important question may be included in the subjects for discussion in the next week.

be included in the next week's agenda:—

Maharashtra State is deficit in edible oils and therefore the Central Government's supply is most essential. The State's monthly requirement is 15,500 MT. But from December 1990 to July 1991, that is during the last seven months the State has received a meagre quantity of 10,600 MT. There is terrible shortage resulting in black marketing and high prices in the State and the poor man is facing difficulty. The Government is requested to ensure supply of edible oils to Maharashtra on war footing.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Sir, I request that the following item may be included in the next week's agenda:

- (1) The entire nation is concerned over the kidnapping of the executive Director of Indian Oil Corporation, Shri. Doraiswamy. The House wants a statement from the Government in this matter.
- (2) Postponement of the elections to the Punjab State Assembly just 24 hours before the scheduled polling date has made a mockery of democracy in this country. The Government should clarify its position in this matter.

SHRI P. M. SAYEED (Lakshadweep): What about Delhi?

SHRI MADAN LAL KHURANA: I shall take up that next week.

[*English*]

SHRI ANNA JOSHI (Pune): I request that the following item may

[*Translation*]

PROF. RASA SINGH RAWAT (Ajmer): Sir, I request that the following item may be included in next week's agenda:

- (1) For the all-round development of Rajasthan and in public interest, the Delhi-Ahmedabad metre gauge line should be converted into broad-gauge at the earliest.
- (2) In view of the international importance of Ajmer an airport should be constructed there at the earliest.

SHRI SATYNARAYAN JATIYA (Ujjain): Sir, I request that the following item may be included in next week's agenda:

- (1) Extension of the Ujjain-Nagda rail service upto Ratlam, Indore-Dewas rail service upto Ujjain and Mhow-Fatehabad rail service upto Ratlam in the Ratlam division of Western Railway be made and a stoppage be provided at Nagda for the Bombay-New Delhi train started from 1st July, 1991.

[Sh. Satynarayan Jatiya]

- (2) Approval should be given for setting up a cooking gas agency in Barhnagar and Tarana in Ujjain district and Aalot in Ratlam district.

[English]

MR. CHAIRMAN: Now, I request the Hon. Minister of Parliamentary Affairs to reply.

MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI GHULAM
NABI AZAD): Sir, I already had
the list with me in the morning. This
would be brought to the notice of
the concerned Ministers.

SHRI RAM NAIK (Bombay-
North): Sir, he should ensure that
the Minister will individually reply to
the Members on the issues which have
been raised. I think that would be
more appropriate. The Minister of
Parliamentary Affairs should ensure
that replies are sent to the individual
Members otherwise these assurances
remain on paper. I would only urge
him to commit that the replies will
be sent in writing to the individual
concerned.

MR. CHAIRMAN: I think his
reply is very adequate in that he said
that he will refer these matters to the
various Ministries and Departments
concerned and I think it implies that
those ministries and departments will
take cognizance of the matters and
will give adequate reply to the hon.
Members. If reply is not received
within say 15 days then I would re-
quest hon. Members to bring it to the
notice of the Chair.

SHRI GHULAM NABI AZAD:
It will be sent as early as possible.
Early can be today also.

MR. CHAIRMAN: If reply is not
received within 15 days I request hon.
Members to bring the matter to the
notice of the Hon. Speaker.

SHRI NIRMAL KANTI CHAT-
TERJEE: Sir, there is a technical
point. It has been suggested that the
Economic Survey will be presented on
22nd of July. Now, 22nd July has
been agreed to be declared a holiday
for the Parliament.

MR. CHAIRMAN: That matter is
pending before the Speaker. I would
not like to comment on that. I think
the Hon. Speaker will take the deci-
sion in this regard.

SHRI NIRMAL KANTI CHAT-
TERJEE: The Budget will be pre-
sented on 24th July. The Economic
Survey is presented before the Budget.
If 22nd is a close day for the Parlia-
ment then it has to be presented on
Friday, the 21st. This is a point which
I request the Minister of Parliamentary
Affairs to remember.

MR. CHAIRMAN: I request the
Minister to make a note of what the
hon. Member has said.

SHRI GHULAM NABI AZAD: I
have already discussed it with him.

MR. CHAIRMAN: As the Pri-
vate Members' Resolution will be
taken up at 3.30, we still have 7 or 8
minutes to go. S/Shri Saifuddin Chou-
dhury, Indrajit Gupta, Ashok Raj
are absent. So, I now call Shri Ebrahim
Sulaiman Sait to speak.

SHRI EBRAHIM SULAIMAN
SAIT: Sir, I will speak on Monday,
not today.

MR. CHAIRMAN: I think if you
start today you will be considered to
be on your feet and you will continue
on Monday. You can make a sort of
preliminary beginning and take up
your main points on Monday.